

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/364(KB)2017
IA(I.B.C)/694(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	VIVID COLORS PVT. LTD. VS JENSON & NICHOLSON (INDIA) LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
None.

ORDER

1. None appears.
2. Therefore, the matter stands adjourned to **08.05.2024** had already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.